

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/1/2017
NAME OF THE APPLICANT : TECHNOLOGY FRONTIERS INDIA PVT LTD
UNDER SECTION : 2(41)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

The matter is reopened for further hearing ~~and~~ since further comments of ROC, subsequent to their letter dated 8th February 2017, addressed to the Registrar of NCLT is not found.

The Registry is directed to issue notice to PCS representing the applicant for his submissions and hearing. Put up on **27/2/2017 at 10.30 A.M.**


(K. ANANTHA PADMANABHA SWAMY)
MEMBER(JUDICIAL)